

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2136
TO BE ANSWERED ON 18.12.2025

Utilization of CAMPA funds in Gujarat

2136. SHRI SHAKTISINH GOHIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of trees felled in Gujarat during the last five years;
- (b) the Net Present Value of CAMPA fund that was deposited during the period;
- (c) the quantum thereof allocated to the State; and
- (d) the details of purposes for which the allocated amount was utilized?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) As per the information received from the State of Gujarat, during the last five years, 2,36,957 (two lakh thirty six thousand nine hundred and fifty seven only) trees have been felled for different projects approved under Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 in Gujarat State.
- (b) to (d) So far, as on 30th November 2025, at the national level, a sum of Rs.45,710.00 crore has been deposited as Net Present Value (NPV) amount under CAMPA by the user agencies toward diversion of forest land for non-forestry use as per Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980. An amount of Rs. 1,320.00 crore has been deposited as NPV in Gujarat State during last five years and out of which, Rs. 1,191.53 crore has been allocated to Gujarat as NPV amount.

The amount allocated to State of Gujarat has been utilized for taking up afforestation works including raising of plants in nurseries and development of related forest infrastructure to support forest development.
